

आर.के. खंडेलवाल, भा.प्र.से.

संयुक्त सचिव

R.K. KHANDELWAL, IAS

Joint Secretary (A&R)



राष्ट्रीय मानव अधिकार आयोग
मानव अधिकार भवन, सी-ब्लॉक, जीपीओ कम्प्लेक्स,
आईएनए, नई दिल्ली-110 023 भारत
NATIONAL HUMAN RIGHTS COMMISSION
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA, New Delhi-110 023 India
Ph. No. (O) 011-24663220 / 24663219

D.O. No. 18/7/2020-PRP&P

19th February, 2020

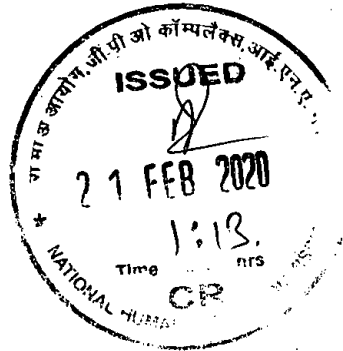
Dear Sir,

As you are aware, one of the functions of the Commission under Section 12(d) of the Protection of Human Rights Act, 1993 is to review the safeguards provided by the Constitution or any law for the time being in force for the protection of human rights and to recommend measures for their effective implementation. As a part of these functions, Dr. Vinod Aggarwal, Special Rapporteur, NHRC visited Ranchi District of Jharkhand on 13th January, 2020 to study the implementation of the MGNREGA scheme and submitted a report. The report has been considered by the Commission. The important recommendations of the Special Rapporteur along with the visit report are enclosed.

The Commission has desired that the concerned authorities may be directed to examine these recommendations/observations and take necessary action. It may be added that the SC population in the district which is 5.2% of the total population is not being provided enough work. There is therefore, a need that an exercise to revisit the list of MG NREGA may be undertaken wherein participation of villagers/ marginalized farmers is ensured to identify the jobs to be provided. As part of the exercise, requirement of construction/ building of warehouses/ cold storages can be explored and thus adequate jobs to the SC/ ST and marginal/ landless farmers could be created under MG NREGA scheme.

An Action Taken Report may kindly be obtained from the concerned authority and furnished to the Commission within four weeks. The complete report of Dr. Vinod Aggarwal, Special Rapporteur, NHRC is available on the website of NHRC i.e. www.nhrc.in.

With regards,



Yours sincerely,

(R. K. Khandelwal)

Encl: As above.

Dr. Devendra Kumar Tiwari, IAS
Chief Secretary
Government of Jharkhand
1st Floor, Project Building, Dhurwa
Ranchi- 834 004

Copy to:

Dr. Vinod Aggarwal, IAS (Retd.), Special Rapporteur, NHRC, B-103, Second Floor, Sarvodaya Enclave, New Delhi - 110017

File No. 18/7/2020- PRP&P
National Human Rights Commission
Bonded Labour/ Research Section

Sub: Recommendation based on the visit report of Dr. Vinod Aggarwal, Special Rapporteur, NHRC to Ranchi District of Jharkhand to evaluate the implementation of MG NREGA Scheme on 13th January, 2020.

Dr. Vinod Aggarwal, Special Rapporteur visited Ranchi District of Jharkhand on 13th January, 2020 to study the implementation of the MG NREGA scheme. He has submitted a general report regarding the realization of rural development schemes and how it has benefitted the agricultural labourers belonging to schedule caste and schedule tribe.

The observations and recommendations that emerged from the visit are mentioned below:

Observations/ Key Information obtained:

1. The district of Ranchi has 29.14 lakh population out of which 16.6 lakhs is rural population (57%) wherein 1.53 lakh are SCs (5.2% of population) and 10.42 lakhs are STs (35.8%) in the district.
2. The number of women in rural area of Ranchi is 8.16 lakhs (49% of rural population) and provided 10.43 lakh mandays in 2019.
3. The number of marginal farmers and small farmers is 1.06 and 1.87 lakhs respectively. When there is not enough work, they may take up work under MG NREGA. No data has been provided on work given to landless and marginal farmers.
4. Given the population and significant number of landless, marginal and small farmers, the number of active cards at 1.62 lakhs seems less than reasonable. There is a large untapped potential in the district which suffers from high poverty rates.
5. The number of registered families with job cards was 302972 in 2014-15 which increased to 317626 in 2018- 19. Approximately 80% families of rural Ranchi have got their job cards. There has been a healthy increase in active family cards in last 5 years.
6. In 2018- 19, 179144 out of 217550 of job cards are Aadhaar linked (82%). Figures of earlier years have not been made available by the district administration. The DC and DDC were not present to explain the matter. However, only 64% of payments were Aadhaar based in 2018- 19. The gap of 18% has not been explained.
7. In 2018- 19, only 70% of the target 42.8 lakh mandays has been achieved. Target of 42.8 lakh has been retained, however, achievement till 13th January, 2020 was only 58%. The performance of various blocks in achievement of man-days varied from 56% to 99%. But no significant reason for such variance among blocks has been provided.
8. Average days an active family got employment has been 18 days from 2014 to 2019. The best performance has been in 2015- 16 at 29 days.

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9. Given the figures, every rural person contributes on average 1.47 man days, while SCs have contributed only .86 man day per person. Either SC, ST population is less than quoted or weaker sections are unable to find work in the district.
 10. With respect to timely payment of wages, more than 89.3% of wages have been paid within 8 days of generation of muster roll.
 11. The percentage of schemes completed from 2014 to 2019 is 67.3% (53574 out of 79603 completed). The district has shown an average performance in this respect.
 12. In the financial years from 2014 -2019, the average administrative expenditure has increased at the rate of 5.21%.
 13. The total of NRM expenditure (submitted figures were deemed incorrect) and administrative expenditure is more than the total expenditure.

Recommendations

- i. Mandays target must be fixed at 5- 6 million per year, from the current 1.6 million per year to assure employment.
- ii. There must be a system of recording the requests seeking work. Also definition of active family card needs to be made substantially different.
- iii. Fifty percent of mandays must be earmarked for STs. For SCs, who are 5.2% of the population, target should be fixed at 7.5% of total mandays.
- iv. At least 25000 families out of SCs, STs and agricultural labourers should get 100 days of employment.
- v. A close examination of administrative expenditures of blocks like Tamar, Angara, Bundu, Kanke, Nagri, Namkum and Burmu must be undertaken.
- vi. Detailed inspection of the program, especially in the blocks of Tamar, Sonahatu, Angara and Namkum, with respect to incomplete cases, must be done by May-June, 2020.
- vii. The reports of NRM (Natural Resource Management) expenditure submitted are totally unreliable. A revisit and detailed review is recommended for at least 4 to 5 days to derive factual data.
- viii. Since Ranchi district has 18 blocks whereas others districts have 6 to 7 blocks, a strong team of officers and strong input at higher levels is necessary to improve administrative efficiency.
- ix. The MG NREGA Commissioner may be asked to have a supervision note submitted by the district.

Dr Vinod Aggarwal, IAS (Retd.)

MBBS (AIIMS) PGDGM (Geriatric Medicine)

Special Rapporteur for Central Zone,

9910093988 (mobile)

82/JS(P&T)
31/1/20

Dated 24th Jan, 2020

Dear Shri Jaideep,

Please refer to letter dated 24/12/19 by which a tour program for Jharkhand was submitted and was approved on same day, by the letter no 16/1/2019/Coord.

The report-1, is after discussion with State MG NREGA Commissioner about the scheme, as it is being run in the state. The report is from p 1-7, and annexure to the report on a proforma designed by undersigned to get a better reflection of the program. The report submitted by State MG NREGA Commissioner is from p 8- 16.

Report-2, is after discussion and field visit to MG NREGA scheme in Lohardaga district. The report is from p 17-20, and annexure to the report on a proforma designed by undersigned to get a better examination of the program. The report submitted by DDC is from p 21- 25.

Report-3, is is after discussion and field visit to MG NREGA scheme in Khunti district. The report is from p 26-30, annexure to the report on a proforma designed by undersigned to get a better examination of the program. The report submitted by DDC is from p 31-39.

The report-4, is after discussion and meeting with all BDOs about the MG NREGA scheme in Koderma district. The report is from p 40-46, and annexure to the report on a proforma designed by undersigned to get a better examination of the program. The report submitted by DDC is from p.47-57.

The report-5, is after discussion with officers dealing with MG NREGA district of Ranchi. The report is from p 58-63, and

① Bhavesh — Pl. update list.

② Ms. S.P. & K.P. —

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annexure to the report on a a proforma designed by undersigned to get a better incite of the program. The report submitted by Ranchi is from 64-70.

The recommendations in each report are given separately, which may be perused for further action.

with regards

Yours Sincerely

Vinod Aggarwal

Dr Vinod Aggarwal

Shri Jaideep Govind
Secretary General,
NHRC

Report 5, on Mahatma Gandhi National Rural Employment Guarantee Act (MG NREGA) in Ranchi district of the state of Jharkhand by Dr. Vinod Aggarwal, Sp. Rapporteur, NHRC on 13th Jan, 2020.

The implementation of this rural employment scheme was examined in the district of Ranchi on 13th Jan, 20. The population of the district is about 2.914 million. It is big district with 1.66 million rural population with 43 % population is urban & 57% population is rural. There is 5.2 % population belongs to SCs and 35.8 % are STs. In the area about 1.53 lakh SCs and 10.42 Lakh STs live. The number of marginal farmers as per district agricultural data are 1.06 lakh and the number of small farmers as per district agricultural data are 1.87 lakhs. Ranchi district, despite of large urban population has very large rural population, and require large number of schemes. The number of women in rural Ranchi is 8.16 lakhs, which is 49% and have created 10.43 lakh mandays in the current year. Even many of these small cultivators, sometimes there is not enough work, in their own fields, and they may also like to take up work under MG NREGA. In the district lies the State capital city of Ranchi of 1.2 million people with big service and industrial sector.

The number of registered families with job cards was 302972 in 2014-15, which increased marginally to 317626 in 2018-19. It seems a reasonable number as per 4 to 5 members of a family almost 80% families of rural Ranchi have got their job cards made. The active job cards were 45% in 2014-15, and numbered about 136387. The active job cards got bit increased to 51 % and in numbers to 162472 by 2018-19. That is a healthy increase of about additional 25000 active family cards in 5 years. In the last year the Aadhaar linked a cards number 217550 and verified were 179144, which is 82%. **The figures of earlier years have not been made available by the district administration. The DC and DDC were not available to explain the matter.**

The man days target in last 5 years has been achieved in few years and in some years it could not be attained. In the year 2014-15, the mandays target was 3.37 million man-days against which 2.9 (which is 86%) mn. man days was achieved. Next year in 2015-16 the man days target was reduced to 3.86 million man days against which the achievement was 3.90 mn man days. In the years of 16-17 and 17-18 the mandays target was 4.18 mn.

man days and against this target 95% man days were achieved in the year 16-17 and 100% in 17-18. **But in the year 18-19, against target of 4.28 mn. mandays, achievement has been very poor and only 70% could be achieved. In the current year of 19-20, the target of 4.28 mn man days is retained** and achievement till 13 th January was 58% and against the projected target achievement was 84%. The other districts could achieve the target in 2017-18 because of an almost 2 month long strike by MG NREGA personal in the state. Despite of that strike the target could be achieved in 17-18, but a failure of leadership took place in 18-19 when only 70% could be achieved. This year only 58% in the current year till 13th Jan, it is felt that the higher district authorities are not working on the scheme. They might be busy in other works but their interest in the supervision of MG NREGA looked lacking.

For rural population of 1.68 mn, this target of 4.28 mn man days seems low but satisfactory. But if 100 man days are given to 42800 families can be fully satisfied. It is felt that man days target of less than 7 mn. man days, may not give job guarantee to bigger number of agricultural laborers, marginal and small farmers. Out of total man days generated by 1.53 lakh SCs have done 1.3 lakh man days which is about 5.2 % of total man days generated this year. The rural population of 1.68 mn. people had contributed to 2.48 mn. mandays, thus indicating that every rural person has contributed on average 1.47 man days till now, but the weaker section of SCs have contributed only .86 man day only . This suggests that without fixing the target, the SCs have got much lesser man days per head. STs constitute less than 35.8% rural population but have got 42.85 % man days. The STs have on average contributed 1.01 man days. Either the rural population of SC and ST is much lesser than what has been quoted otherwise it seems that district administration is not finding the weaker sections for the work and indirectly contractors are implementing the schemes. The district authorities have no data about the employment given to the agricultural land less labors and marginal farmers. The disturbing feature of the district MG NREGA is that the district is not providing enough labor work to SC population of the district. The performance of various blocks in achievement of man-days varied from 56% to 99 % of the target. 4 blocks namely, Rahe, Sonahatu, Nagri and Angara could achieve 56, 58, 60 and 61 % of the target while the Khelari, Bero and Silli blocks still could

achieve 99, 89 and 83% of the target respectively. It was discussed why the achievement of blocks at such a great variance and why target fixation is not done as per the availability of labor and requirement. But no logical reply was given and it is felt that those blocks, which could not even achieve 60% of target be taken for task and an explanation may be taken from the concerned officers including the BDOs of the 2-3 such blocks. On the point of timely payment 64% of the payment is Aadhaar based in the year 2018-19, although 82% of the Aadhaar linked cards are verified. This gap of 18% was not explained by any responsible officer from the MG NREGA cell. On timely payment in 18-19, more than 89.3% of wages have been paid within 8 days of generation of muster roll. Out of remaining 10.7% payment, 9.6% wages were paid in 15 days. Therefore 1.1% wages payment has gone beyond 15 days, in this district. The blocks of Ratu and Namkum are the only 2 blocks have made payment 97 and 95 percent muster rolls within days 8 days are best in the district. While Bundu block has made to only 70% within 8 days and Sonahatu to 78% only. These 2 blocks are the last ones, explanation may be sought from them, for a very poor performance.

In the 5 financial years 14-19 the total expenditure is of 486 Cr rupees the expenditure, in various years varied from 73 Cr or 116 Cr. Such major variation points out that some officers were posted worked harder and some did not work.

The administrative expenditure remained generally within 6% consistently, except 18-19. In the same period 25.37 Cr were spent and the administrative expenditure on 5 year average is at 5.21% with variation from 4.6 to 6.4% and can be said reasonable.

In case of NRM expenditure the figures submitted by the district are not correct. As per the figures submitted the total expenditure in 5 years comes to 463 Cr, which along the administrative expenditure becomes more than the total expenditure of 486.11 Cr. Therefore no comments are made about the NRM program run by the district administration.

In the pendency of the schemes the district has shown an average performance over the period of 5 year of 2014-19. With 53574 schemes getting completed over this period 26029 remained incomplete. As the total schemes taken up and pending as on:

1-4-2014 & new taken up in 14-15	= 15074
As per 5 year figure during this period	= 79603
New Schemes taken up 1-4-15 to 31-3-18	= 64529

Schemes got completed in 1-4-14 to 31-3-19	=53574
Schemes pending on 1-4-19	= 26029
% of schemes completed out of taken up = 53574/79603	=67.3%
% schemes incomplete at the end of period = 9179/25956	=32.7%

The yearly completion rate may vary as per the table-14, in the reply to the questionnaire. 2014, it comes to that about 67% of the schemes have got completed.

In Geo tagging the performance of the district is average and 59 thousand completed schemes are geo tagged which is said to be 90% by the district administration report in para 17 of the questionnaire. High degree of geo -tagging will help in elimination a scheme being taken again, because the place can't be same for to similar work at one site. Among various blocks the geo-tagging varies between 84 to 95%. Itki block is at 84% of geo-tagging and the Chanhoo block at 86% and Bero block at 87% of geo-tagging.

On the various parameters in the district, the blocks have not been rated on inter se performance. On some parameter one block has done better than others. But most important parameter is the man-days generation, where Rahe and Sonahatu blocks are at minimum of 58% or below and Khelari block at 99% which is almost achieving the target But the NRM report is totally unreliable. **The NRM and administrative expenditure total is more than the total expenditure. on one hand the NRM expenditure is supposed to 80% and administrative expenditure is 5%. This riddle need to be resolved.** The report submission by the Ranchi district or answering the questions later on left too much what is desired of them. This matter requires examination at the level of DC of the district and MG NREGA commissioner at the state level.

Recommendations:

1. The rural population of the Ranchi district is quite big and SCs and STs constitute 5.2 % and 35.8% of population. With large number land-less labors, marginal and small farmers, the number of active cards are 1.62 Lakhs, don't look reasonable,

and feel that district in a particular year achieved 4.2 million man days and definitely because of the poverty in the area there is large untapped potential. The mandays target with 1.6 million rural population should be fixed higher around 5-6 million man days. The number of active cards could be reasonable, but it is felt that the definition of active family card needs to be made substantially different. The family members at least work for minimum of 10 days and seek employment. There must be a system of their request be recorded that they are seeking work.

2. The district administration gave information of 11144 families been given 100 days in 15-16 as a best figure in last 5 years, for the families getting full 100 days employment. This was about 8.5% of active family cards, which were 1.31 lakhs that year. The other years the number of family getting 100 days is much lesser and average days an active family got employment has been between 18 days and best of 29 days in 15-16. It is felt that district has 35.8% ST people the target for St be easily fifty percent of total mandays be earmarked for them. As the population of SCs is 5.2% their target should also be fixed at 7.5% of the annual target. At least 25000 families out of SCs, STs and Agricultural laborers who should get 100 days employment.

3. Administrative expenditure is 5.6% based on mean of expenditure on administration of scheme in these 5 years. Of the 5 years' total expenditure is 486 Cr and administrative expenditure in Toto is 7.36 Cr rupees. The expenditure on administration is within limits, in general but there is a rising trend as in 18-19, this expenditure is 6.4%. Tamar block has spent almost 13% as adm. exp. and blocks like Angara and Bundu are also between 9-10% of adm. exp. The Blocks of Kanke, Nagri, and Namkum, is above 8%. Even the block of Burmu is at 7.7% which is also very high. There is need to be an explanation be sought or such a high administrative expenditure if correct figures are there. Explanation of BDOs with comments of DC is required as in the state of Jharkhand.

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4. **The number of incomplete works is about 26029 out of 79603 on which work was taking place between 1st April 2014 to 31st 2019. The 33% schemes as on 31-3-2019 remained incomplete. During the period the schemes which were pending on first day were 15079 and 64529 schemes were taken up. Blocks like Tamar, Sonahatu, Angara and Namkum are performing quite worse in completion of schemes. It looks like a detailed inspection of this district program and especially 3-4 chosen blocks need to be done by May -June , 2020, when the result of current financial year are also available. In the meanwhile, it is required that DDC conducts an audit and see that schemes more than 3 years old are either completed or foreclosed on an early date or in the current financial year 2019-20.**

5. It is prescribed that 60% expenditure should be due on NRM (Natural Resource Management) and in 5 years it the expenditure is 466 Cr which is if added up to administrative expenditure become more than total expenditure. Otherwise the NRM expenditure the 5 year average is about 80%, but figures are matching and can't be relied upon. It is a fact that reports submitted are totally unreliable and recommended a revisit and detailed review of the district MG NREAGA for at least full 4-5 days to come out with facts

6. **I feel the district has 18 blocks where as other districts have 6-7 blocks. This district should have a strong team of officers and presently the work of MG NREGA at tethers and need strong input at higher level. The NREGA Commissioner may also can be asked to have a supervision note submitted by the district.**



Dr Vinod Aggarwal

Sp. Rapporteur

Enclosed a report submitted on format designed by undersigned on p-1-7.

Format for Review of MGNREGA Scheme at Ranchi district :

1. Population of the district as per 2011 census, and based on that MG NREGA Man days generation target and Proportionate target till date for the current financial year or calendar year whatever has been fixed by the government, for the district.

Population of the District as per 2011 census is 29.14Lakh

2. Population of the rural area as per 2011 census, and financial target and Proportionate financial target of for the current financial year or calendar year, till date whatever has been fixed by the government, for the district

➤ Population of the rural area of the district, as per 2011 census is 16.57 lakh

➤ Projected Persondays to be generation:-42.79 lakh

3. The achievement against target of Mandays generation and financial target for the current financial year or calendar year, till date, for the district.

Projected Persondays	Achievement (till date)	%	Projected Persondays upto Dec	Achievement (till Dec)	%
42.79 lakh	24.76 lakh	58%	29.29 lakh	24.73 lakh	84%

4. The achievement against target of Mandays generation and financial target for the current financial year or calendar year, till date, in terms of %, for the district

Financial target	Achievement (till date)	%	Financial target upto Jan	Achievement (till date)	%
-	Rs. 7954.27 in lakh	-	-	Rs. 7954.27 in lakh	-

5. Population of the district as per 2011 census, or if available for 2019, and population of SC in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

➤ Population of SCs in the district as per 2011 census is 1.53 lakh. Target is not fixed. SCs Persondays Generated so far is 1.30 lakh. Data of population of SCs in the rural areas is not available

6. Population of the district as per 2011 census, or if available for 2019, and population of ST in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

➤ Population of STs in the district as per 2011 census is 10.42016 lakh . Target is not fixed. STs Persondays generated so far 10.61 lakh. Data of population of STs in the rural areas is not available

7. Population of the district as per 2011 census, or if available for 2019, and population of Land less labors in the district in the rural area. Target if any fixed in

man days or percentage of total man days for this weaker section and achievement thereof.

- Population of Land-less labourers in the State is 17.71 lakh. Target is not fixed.

8. Population of the district as per 2011 census, or if available for 2019, and population of marginal farmers in the district in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

- Population of marginal farmers in the district as per 2011 census 2011 is 1.06 lakh. Target is not fixed

9. Population of the district as per 2011 census, or if available for 2019, and population of small farmers in the district in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

- Population of small farmers in the district as per 2011 census 2011 is 1.87 lakh. Target is not fixed

10. Population of the Women in the district as per 2011 census, or if available for 2019, in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

- Population of Women (2011 census) is 14.19 lakh
- Population of Women in rural area (2011 census) is 8.16 lakh.
Total persondays generated by Women is 10.43 lakh.

11. Payment of wages in the district and effect of MG NREGA in increasing the wages of labor over last 15 years.the report in following comparatives may be furnished

FY	Annual in Projected Person days			family cards in No.			Cards Aadhaar in No. (Till Date)		
	Target (In Lakh)	Achievement	%	Issued	Active	%	linked	Verified	%
2014-15	3374000	2912815	86%	302972	136387	45%			
2015-16	3861942	3900776	101%	304856	131758	43%			
2016-17	4184291	3962507	95%	323080	138068	43%			
2017-18	4188369	4201019	100%	309786	158384	51%			
2018-19	4279222	2994582	70%	317626	162472	51%	217550	179144	82%

12. Further the following may be furnished in the table below

FY	Timely (with in 15 /8days & Aadhaar Based Payment in number of man-days						
	Total Transactions	Paid in 9-15 days	%	Paid in 8 days	%	Aadhaar based payment Transactions	%
2014-15	473694	0	0.0%	0	0.0%		
2015-16	628711	0	0.0%	0	0.0%		
2016-17	663731	178919	27.0%	388487	58.5%		
2017-18	709091	132083	18.6%	540736	76.3%		
2018-19	476520	45937	9.6%	425604	89.3%	353286	64%

14 Further the following may be furnished in the table below

FY	Active Family Job cards	Total Person-days, generated	Average Person-days/ job card	No of Families got 100 days employment	% families having 100 days
2014-15	136387	2912815	21.357	6648	4.9%
2015-16	131758	3900776	29.606	11144	8.5%
2016-17	138068	3962507	28.700	2699	2.0%
2017-18	158384	4201019	26.524	5821	3.7%
2018-19	162472	2994582	18.431	1912	1.2%

15. The Report in following comparatives may be furnished in FY 2018-19 for various block.

FY	Annual in Projected Person days			family cards in No. (Till Date)			Cards Aadhaar in No. (Till Date)		
	Target (In Lakh)	Achievement	%	Issued	Active	%	linked	Verified	%
ANGARA	231500	141400	61%	20742	11502	55%	15468	12992	84%

BERO	316465	282629	89%	20570	11798	57%	17017	14123	83%
BUNDU	167585	103474	62%	13084	6702	51%	8714	7581	87%
BURMU	270518	170793	63%	19081	10814	57%	14785	12788	86%
CHANHO	340518	235596	69%	20513	12002	59%	16435	14156	86%
ITKI	110149	81966	74%	8033	3969	49%	5746	4463	78%
KANKE	175182	124007	71%	24660	8838	36%	12770	9687	76%
KHELARI	255858	252492	99%	10117	6598	65%	7503	5348	71%
LAPUNG	211866	146836	69%	14171	7394	52%	8993	8027	89%
MANDAR	560452	447256	80%	28496	15369	54%	19678	16617	84%
NAGRI	113894	68330	60%	9563	4125	43%	5628	4730	84%
NAMKUM	162941	105814	65%	20685	8608	42%	12004	10074	84%
ORMANJHI	238907	162272	68%	14894	8599	58%	10851	9249	85%
RAHE	213834	120029	56%	13227	8361	63%	11235	10317	92%
RATU	178313	113078	63%	15712	6173	39%	8617	6998	81%
SILLI	230231	190019	83%	22543	12112	54%	16259	13111	81%
SONAHATU	201382	116912	58%	17440	9220	53%	13068	10341	79%
TAMAR	168184	131679	78%	24129	10288	43%	12779	8542	67%

16. The Report in following coparatives may be furnished in FY 2018-19 for various block.

FY	Timely (with in 15 /8days & Aadhaar Based Payment in number of man-days						
	Total Transactions	Paid in 9-15 days	%	Paid in 8 days	%	Aadhaar based payment Transactions	%
ANGARA	32011	1816	6%	30008	94%		
BERO	48319	4590	9%	43078	89%		
BUNDU	16208	4813	30%	11340	70%		
BURMU	29996	2709	9%	27228	91%		
CHANHO	34538	3242	9%	31085	90%		
ITKI	31341	3030	10%	27795	89%		
KANKE	15300	2638	17%	12602	82%		
KHELARI	44640	5554	12%	38148	85%		
LAPUNG	13970	952	7%	13018	93%		
MANDAR	25436	2422	10%	22687	89%		
NAGRI	12901	1243	10%	11466	89%		
NAMKUM	33142	1528	5%	31444	95%		
ORMANJHI	22743	1169	5%	21414	94%		
RAHE	25336	1444	6%	23819	94%		
RATU	14547	361	2%	14170	97%		
SILLI	12813	1570	12%	10850	85%		
SONAHATU	21135	4164	20%	16475	78%		
TAMAR	42249	2699	6%	39075	92%		

67(4)

17. Further the following may be furnished in the table in thousands below:

FY	No of schemes pending and completion along with % of Geo-tagging in No.							
	Pending on 1st day	New	Total	Completed by last day	%	pending on last date	Geotagged	
							No	%
2014-15	-	-	15074	5372	36%	9702	-	-
2015-16	9702	7859	17561	5459	31%	12102	-	-
2016-17	12102	27165	39267	12888	33%	26379	-	-
2017-18	26379	21133	47512	15863	33%	31649	-	-
2018-19	31649	8372	40021	13992	35%	26029	-	-
2019-20 (till date)	-	-	42382	14302	34%	28080	59551	90%

18. Further the following may be furnished in the table in thousands below:

Block	No of schemes pending and completion along with % of Geo-tagging in No.							
	Pending on 1st day	New	Total	Completed by last day	%	pending on last date	Geotagged (Till Date)	
							No	%
ANGARA	-	-	2404	588	24%	1816	3725	94%
BERO	-	-	3242	1445	45%	1797	3049	87%
BUNDU	-	-	2199	870	40%	1329	2472	90%
BURMU	-	-	2358	1042	44%	1316	3804	89%
CHANHO	-	-	3111	904	29%	2207	3740	86%
ITKI	-	-	1350	517	38%	833	864	84%
KANKE	-	-	1962	696	35%	1266	2445	84%
KHELARI	-	-	1829	844	46%	985	1941	93%
LAPUNG	-	-	1908	512	27%	1396	3099	86%
MANDAR	-	-	3718	1268	34%	2450	5140	91%
NAGRI	-	-	1575	663	42%	912	2002	88%
NAMKUM	-	-	1592	401	25%	1191	3710	90%
ORMANJHI	-	-	2797	1241	44%	1556	3538	87%
RAHE	-	-	1598	526	33%	1072	2828	87%
RATU	-	-	1338	429	32%	909	2269	86%
SILLI	-	-	3135	1227	39%	1908	3281	94%
SONAHATU	-	-	1604	351	22%	1253	2349	95%
TAMAR	-	-	2301	468	20%	1833	2717	91%

19. The report in following Financial comparatives may be furnished

FY	Financial in Rupee (In Lakhs)			Administrative Exp.			NRM Expenditure		
	Target	Achieve	%	Target	Achieved	%	Target	Achieved	%

68(5)

2014-15	-	7337	-	-	417.95	5.7%	-	5715.92	78.38
2015-16	-	9617.76	-	-	446.36	4.6%	-	9393.15	77.97
2016-17	-	11028.59	-	-	556.96	5.1%	-	10603.13	77.57
2017-18	-	11612.04	-	-	538.02	4.6%	-	11897.31	68.53
2018-19	-	9017.32	-	-	579.03	6.4%	-	8704.5	82.35
2019-20 (till date)	-	6920.75	-	-	371.65	5.4%	-	6988.5	79.4

20. The Report in following comparatives may be furnished in FY 2018-19 for various block.

Block	Financial in Rupee (In Lakhs)			Administrative Exp.			NRM Expenditure		
	Target	Achieve	%	Target	Achieved	%	Target	Achieved	%
ANGARA	-	441.23	-	-	40.47	9.2%	-	432.73	76.68
BERO	-	802.67	-	-	32.03	4.0%	-	948.04	80.67
BUNDU	-	261.66	-	-	25.58	9.8%	-	226.3	57.1
BURMU	-	512.15	-	-	39.51	7.7%	-	756.06	92.34
CHANHO	-	691.15	-	-	40.17	5.8%	-	700.81	84.91
ITKI	-	282.49	-	-	16.53	5.9%	-	83.8	77.88
KANKE	-	425.08	-	-	34.32	8.1%	-	409.99	77.64
KHELARI	-	724.41	-	-	28.57	3.9%	-	377.59	94.11
LAPUNG	-	420.79	-	-	28.79	6.8%	-	388.48	89.83
MANDAR	-	1297.28	-	-	47.83	3.7%	-	1578.45	88.79
NAGRI	-	213.11	-	-	18.81	8.8%	-	69.89	72.71
NAMKUM	-	313.51	-	-	27.09	8.6%	-	281.84	81.35
ORMANJHI	-	494.78	-	-	31.63	6.4%	-	520.42	68.81
RAHE	-	416.93	-	-	25.78	6.2%	-	139.62	96.43
RATU	-	363.88	-	-	24.74	6.8%	-	457.3	74.5
SILLI	-	581.3	-	-	35.31	6.1%	-	567.66	81.61
SONAHATU	-	389.62	-	-	24.42	6.3%	-	451.7	84.54
TAMAR	-	376.25	-	-	48.39	12.9%	-	313.84	64.08

8704.52 82.35

69(6)

21 Initiative taken by district:

Implementation of 100% SHG. Women mates

Special attention being increasing ST/Sc and women participation

Increase participation of vulnerable group in labour budget planning

20(7)

Format for Review of MG NREGA Scheme at district level:

1. Population of the district as per 2011 census, and based on that MG NREGA Man days generation target and Proportionate target till date for the current financial year or calendar year whatever has been fixed by the government, for the district.

Population of the District as per 2011 census is 29.14Lakh

2. Population of the rural area as per 2011 census, and financial target and Proportionate financial target of for the current financial year or calendar year, till date whatever has been fixed by the government, for the district
 - Population of the rural area of the ~~State~~ ^{District}, as per 2011 census is 16.57 lakh
 - Projected Persondays to be generation:-42.79 lakh
3. The achievement against target of Mandays generation and financial target for the current financial year or calendar year, till date, for the district.

Projected Persondays	Achievement (till date)	%	Projected Persondays upto Dec	Achievement (till Dec)	%
42.79 lakh	24.76 lakh	58%	29.29 lakh	24.73 lakh	84%

4. The achievement against target of Mandays generation and financial target for the current financial year or calendar year, till date, in terms of %, for the district

Financial target	Achievement (till date)	%	Financial target upto Jan	Achievement (till date)	%
-	Rs. 7954.27 in lakh	-	-	Rs. 7954.27 in lakh	-

5. Population of the district as per 2011 census, or if available for 2019, and population of SC in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.
 - Population of SCs in the district as per 2011 census is 1.53 lakh. Target is not fixed. SCs Persondays Generated so far is 12.96 lakh. Data of population of SCs in the rural areas is not available
6. Population of the district as per 2011 census, or if available for 2019, and population of ST in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.
 - Population of STs in the ~~State~~ ^{District} as per 2011 census is 10.42016 lakh. Target is not fixed. STs Persondays generated so far 10.53 lakh. Data of population of STs in the rural areas is not available
7. Population of the district as per 2011 census, or if available for 2019, and population of Land less labors in the district in the rural area. Target if any fixed in

man days or percentage of total man days for this weaker section and achievement thereof.

- Population of Land-less labourers in the ^{district} State is 17.71 lakh. Target is not fixed.

8. Population of the district as per 2011 census, or if available for 2019, and population of marginal farmers in the district in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.


- Population of marginal holding in the district as per 2011 census 2011 is 3.87 lakh. Target is not fixed

9. Population of the district as per 2011 census, or if available for 2019, and population of small farmers in the district in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

- *small farmers*

10. Population of the Women in the district as per 2011 census, or if available for 2019, in the rural area. Target if any fixed in man days or percentage of total man days for this weaker section and achievement thereof.

- Population of Women (2011 census) is 14.19 lakh
- Population of Women in rural area (2011 census) is 8.16 lakh.
- Total persondays generated by Women is 10.43 lakh.


Director, 11/01/2020
DRDA, Ranchi.

11. Payment of wages in the district and effect of MG NREGA in increasing the wages of labor over last 15 years.the report in following comparatives may be furnished

FY	Annual in Projected Person days			family cards in No.			Cards Aadhaar in No.		
	Target (In Lakh)	Achievement	%	Issued	Active	%	linked	Verified	%
2014-15		2912815		302972	136387	45%			
2015-16		3900776		304856	131758	43%			
2016-17		3962507		323080	138068	43%			
2017-18		4201019		309786	158384	51%			
2018-19		2994582		317626	162472	51%			

12. Further the following may be furnished in the table below

FY	Timely (with in 15 /8days & Aadhaar Based Payment in number of man-days						
	Total Transactions	Paid in 9-15 days	%	Paid in 8 days	%	Aadhaar based payment Transactions	%
2014-15	473694	0	0.0%	0	0.0%		
2015-16	628711	0	0.0%	0	0.0%		
2016-17	663731	178919	27.0%	388487	58.5%		
2017-18	709091	132083	18.6%	540736	76.3%		
2018-19	476520	45937	9.6%	425604	89.3%		

14 Further the following may be furnished in the table below

FY	Active Family Job cards	Total Person-days, generated	Average Person-days/ job card	No of Families got 100 days employment	% families having 100 days
2014-15	136387	2912815	21.357	6648	4.9%
2015-16	131758	3900776	29.606	11144	8.5%
2016-17	138068	3962507	28.700	2699	2.0%
2017-18	158384	4201019	26.524	5821	3.7%
2018-19	162472	2994582	18.431	1912	1.2%

1/N

File No. 18/7/2020-PRP&P
National Human Rights Commission
Bonded Labour/ Research Section

Sub: Visit report of Dr. Vinod Aggarwal, Special Rapporteur, NHRC to Ranchi District of Jharkhand on 13th January, 2020.

Dr. Vinod Aggarwal, Special Rapportuer visited Ranchi District of Jharkhand on 13th January, 2020 to assess the situation of MGNREGA scheme and to understand the living conditions of schedule caste and marginalized farmers to see whether they are receiving benefits of MGNREGA scheme or not. He has submitted a report about the implementation of MGNREGA scheme. Report submitted by Dr. Vinod Aggarwal is placed at **F/X**.

2. The report was analyzed and a brief has been drafted containing major observations/ recommendations made and placed at **F/Y**.

3. In view of the above, we may place the visit report of Special Rapporteur before the Full Commission through circulation for approval please.

Submitted for approval please.

Krishna

Krishna Priya, JRC

7/2/2020

RO(BL)

SRO

Recommended 'A' for approval pl.

Arum
7.2.20

Sudesh Kumar
SRO
7/2/2020

23/JS(A&R)

10/2/2020

JS(A&R)

SS

Qy
10/2

M(DMA)

Handwritten
11/2

PTD

2

Suggestions are quite practical. It would be of immense use if the concerned Authorities are put across the recommendations. What jobs to be done -> the list may be revisited by MG NAREGA -> villagers be made part of that exercise. Local warehouse/cold storages are required. Is it correct that payment of NAREGA is not regularly made

Jyoti H
12/2/20

M(T/L)

M(P/L)
Anil Kumar
12.02.2020

CP

1
4/2

SS

Approved
14/2

JS (AR)

SRO
14.2
De
14/2

RO(BL)

DFA pl.

Anil

Ms. K.P.

As directed, DFA has been prepared and submitted for approval please.

Krishna
Krishna Priya, JRC
17/2/20

RO(BL)
Anil
17.2.20

SRO
18.2.20

JS(AR)
SRO
18/2
18/2
RO(BL)

70/35(AR)
18/2/2020